RAJYA SABHA
UNSTARRED QUESTION NO. 3102

TO BE ANSWERED ON THE 20TH AUGUST, 2025/ SRAVANA 29, 1947 (SAKA)

CYBERCRIME PREVENTION MEASURES

3102   SMT. REKHA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cybercrime cases reported and resolved in 2024–25;

(b) the States with operational cyber crime police stations and forensics labs; and

(c) whether new tools have been deployed for online financial fraud detection?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)

(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2022. As per the data published by the NCRB, Crime Head-wise details of cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under cyber crimes (involving communication devices as medium/target) during the period from 2021 to 2022 are at the Annexure-I.

The Bureau of Police Research and Development (BPR&D) compiles and publishes the statistical data on cyber crime police stations and forensic science laboratories/ mobile forensic science vans in its publication "Data on Police Organizations". As per the data published by the BPR&D, State/UT-wise detail of cyber crime police stations and forensic science laboratories/ mobile forensic science vans, as on 01.01.2024 is at Annexure-II& Annexure-III respectively.

'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber fraud through their Law Enforcement Agencies (LEAs). The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps which, inter-alia, include the following:

i.   The Ministry of Home Affairs has set up the 'Indian Cyber Crime Coordination Centre' (I4C)as an attached office to deal with all types of cyber crimes in the country, in a coordinated and comprehensive manner.

ii. The 'National Cyber Crime Reporting Portal' (NCRP) (https://cybercrime.gov.in) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law.

iii. The 'Citizen Financial Cyber Fraud Reporting and Management System' (CFCFRMS), under I4C, has been launched in year 2021 for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. As per CFCFRMS operated by I4C, financial amount of more than Rs. 5,489 Crore has been saved in more than 17.82 lakh complaints so far. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.

iv. A State of the Art, Cyber Fraud Mitigation Centre (CFMC) has been established at I4C where representatives of major banks, Financial Intermediaries, Payment Aggregators, Telecom Service Providers, IT Intermediaries and representatives of States/UTs Law Enforcement Agency are working together for immediate action and seamless cooperation to tackle cybercrime.

v. Samanvaya Platform has been made operational to serve as an Management Information System (MIS) platform, data repository and a coordination platform for LEAs for cybercrime data sharing and analytics. It provides analytics based interstate linkages of crimes and criminals, involved in cybercrime complaints in various States/UTs. The module 'Pratibimb' maps locations of criminals and crime infrastructure on a map to give visibility to jurisdictional officers. The module also facilitates seeking and receiving of techno-legal assistance by Law Enforcement Agencies from I4C and other SMEs. It has led to arrest of 12,987 accused, 1,51,984 linkages and 70,584 Cyber Investigation assistance request so far.

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Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes during 2021-2022

SL	Crime Heads	2021						2022					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Tampering computer source documents	55	51	0	106	72	0	65	61	1	83	162	1
2	Computer Related Offences	19915	10256	211	9577	12852	295	23894	7204	378	7846	9236	517
3	Cyber Terrorism	15	6	0	8	10	0	12	5	0	6	6	0
4	Publication/transmission of obscene / sexually explicit act in electronic form	6598	2811	123	4819	3547	139	6896	3600	165	4783	4577	217
5	Interception or Monitoring or decryption of Information	2	1	0	0	2	0	1	1	0	1	1	0
6	Un-authorized access/attempt to access to protected computer system	3	0	0	0	0	0	1	0	0	0	0	0
7	Abetment to Commit Offences	7	4	0	5	5	0	4	1	0	1	1	0
8	Attempt to Commit Offences	5	3	0	3	3	0	18	6	0	14	13	0
9	Other Sections of IT Act	827	386	19	671	536	35	1017	525	23	973	810	58
A	**Total Offences under I.T. Act**	**27427**	**13518**	**353**	**15189**	**17027**	**469**	**31908**	**11403**	**567**	**13707**	**14806**	**793**
10	Abetment of Suicide (Online)	10	10	0	13	12	0	24	7	0	26	10	0
11	Cyber Stalking/Bullying of Women/Children	1176	702	15	870	830	16	1471	841	17	1012	1017	19
12	Data theft	170	33	3	156	42	4	97	38	4	56	50	4
13	Fraud	14007	1815	30	3503	2988	73	17470	3391	129	4778	5213	160
14	Cheating	6343	842	27	3977	1707	30	10509	1290	64	3161	2241	70
15	Forgery	198	102	16	541	271	21	224	134	78	252	258	80
16	Defamation/Morphing	31	11	0	13	12	0	61	26	0	43	31	0
17	Fake Profile	123	39	1	47	43	1	157	42	0	50	47	0
18	Counterfeiting	2	1	0	1	1	0	2	1	0	3	1	0
19	Cyber Blackmailing/Threatening	689	238	2	1020	553	3	696	215	4	402	300	4
20	Fake News on Social Media	179	148	0	145	185	0	230	128	31	179	190	31
21	Other Offences	2456	1198	36	1673	1624	39	2857	1286	220	1892	1875	236
B	**Total Offences under IPC**	**25384**	**5139**	**130**	**11959**	**8268**	**187**	**33798**	**7399**	**547**	**11854**	**11233**	**604**
22	Gambling Act (Online Gambling)	27	26	3	125	107	15	37	29	2	78	71	7
23	Lotteries Act (Online Lotteries)	4	5	0	0	15	0	6	3	0	21	19	0
24	Copy Right Act	32	28	0	40	38	0	27	11	0	9	15	0
25	Trade Marks Act	1	0	0	0	0	0	14	9	0	9	9	0
26	Other SLL Crimes	99	28	5	61	57	65	103	71	2	121	108	3
C	**Total Offences under SLL**	**163**	**87**	**8**	**226**	**217**	**80**	**187**	**123**	**4**	**238**	**222**	**10**
	Total Cyber Crimes	**52974**	**18744**	**491**	**27374**	**25512**	**736**	**65893**	**18925**	**1118**	**25799**	**26261**	**1407**

Source: Crime in India

STATE/UT –WISE DETAILS OF CYBER CRIME POLICE STATIONS

SI.No.	STATES/UTs	Number of Cyber Crime Police Station
1	Andhra Pradesh	3
2	Arunachal Pradesh	1
3	Assam	-
4	Bihar	44
5	Chhattisgarh	6
6	Goa	1
7	Gujarat	39
8	Haryana	29
9	Himachal Pradesh	4
10	Jharkhand	7
11	Karnataka	2
12	Kerala	20
13	Madhya Pradesh	1
14	Maharashtra	47
15	Manipur	1
16	Meghalaya	1
17	Mizoram	1
18	Nagaland	1
19	Odisha	15
20	Punjab	2
21	Rajasthan	34
22	Sikkim	-
23	Tamil Nadu	54
24	Telangana	13
25	Tripura	-
26	Uttar Pradesh	75
27	Uttarakhand	2
28	West Bengal	36
29	A & N Islands	1
30	Chandigarh	1
31	D & N Haveli and Daman & Diu	-
32	Delhi	15
33	Jammu and Kashmir	2
34	Ladakh	-
35	Lakshadweep	-
36	Puducherry	1
	TOTAL	**459**

Source: BPR&D publication "Data on Police Organizations"

DETAILS OF FORENSIC SCIENCE LABORATORIES (FSLs)/ MOBILE FORENSIC SCIENCE VANS AVAILABLE WITH STATES/UTs

Sl.No.	STATES/UTs	FSLs	Regional FSLs	District Mobile Forensic Units
1	Andhra Pradesh	1	5	109
2	Arunachal Pradesh	1	-	6
3	Assam	1	5	-
4	Bihar	1	3	4
5	Chhattisgarh	1	3	7
6	Goa	1	-	2
7	Gujarat	1	7	47
8	Haryana	1	4	17
9	Himachal Pradesh	1	2	3
10	Jharkhand	1	-	24
11	Karnataka	1	7	-
12	Kerala	1	11	19
13	Madhya Pradesh	1	4	50
14	Maharashtra	1	12	45
15	Manipur	1	-	4
16	Meghalaya	1	-	1
17	Mizoram	1	-	1
18	Nagaland	1	-	1
19	Odisha	1	3	36
20	Punjab	1	3	32
21	Rajasthan	1	6	34
22	Sikkim	1	-	1
23	Tamil Nadu	1	10	47
24	Telangana	1	4	-
25	Tripura	1	-	3
26	Uttar Pradesh	1	12	75
27	Uttarakhand	1	1	2
28	West Bengal	1	2	4
29	A & N Islands	1	-	1
30	Delhi	1	1	6
31	Jammu and Kashmir	1	1	23
32	Puducherry	1	-	1
	TOTAL	32	106	605

Source: BPR&D publication "Data on Police Organizations"

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